

INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH "G": NEW DELHI  
BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER  
AND  
SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER  
(Through Video Conferencing)

ITA No. 2473/Del/2017  
(Assessment Year: 2007-08)

|  |     |                                     |
|--|-----|-------------------------------------|
| Unicorn Real Estate Developers Pvt. Ltd,<br>Property No. 206-207, Hari Sadan,<br>4637/20, Ansari Road, Daryaganj, Delhi<br>PAN: AAACU7846H | Vs. | DCIT,<br>Circle-18(1),<br>New Delhi |
| (Appellant)  |     | (Respondent)                        |

|                       |                           |
|-----------------------|---------------------------|
| Assessee by :         | Shri Umesh Takyar, Sr. DR |
| Revenue by:           | None                      |
| Date of Hearing       | 15/11/2021                |
| Date of pronouncement | 15/11/2021                |

ORDER

PER PRASHANT MAHARISHI, A. M.

1. This appeal is filed by the assessee against the order of the Id CIT(A)-22, New Delhi dated 15/02/2017 for the Assessment Year 2007-08.
2. At the time of hearing the assessee submitted that it has opted to settle the dispute under Direct Taxes Vivaad se Vishwas Act, 2020 and Form No. 3 has already been issued to the assessee. The assessee filed Form No. 4 on 27.09.2021 after making payment determined by the department. Therefore, it was stated that the appeal of the assessee may be treated as withdrawn.
3. The Id DR did not have any objection to the same.
4. We have carefully perused the letter dated 15/11/2021 submitted by the assessee along with acknowledgement dated 27.09.2021 for filing of Form No. 4. In view of this the appeal of the assessee is dismissed as withdrawn.
5. In the result, the appeal of the assessee is dismissed.  
Order pronounced in the open court on 15/11/2021.

-Sd/-  
(AMIT SHUKLA)  
JUDICIAL MEMBER

-Sd/-  
(PRASHANT MAHARISHI)  
ACCOUNTANT MEMBER

Dated: 15/11/2021  
A K Keot

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1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR  
ITAT, New Delhi